NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

CP No.361 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE COMPANY: M/s. Golflink Residency Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s) : Mr. P.K. Mittal and Ms. Deepika Dixit, Advocates

For the Respondent (s): Ms. Aparna Mudiam, AR

ORDER

Assistant ROC is present in court and has filed the reply.

Notice to the Standing Counsel Income Tax Department for 20th December, 2017. Dasti

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)